

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3614  
TO BE ANSWERED ON 02.01.2019**

**EMPLOYEE WELFARE POLICY**

**3614. DR. RATNA DE (NAG):  
SHRI HARI OM PANDAY:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) whether the Government has any proposal to revamp the Employee Welfare Policy of the Railways;**

**(b) if so, the details thereof along with the detailed list of nodal agencies and officers appointed for it; and**

**(c) the details about the employee harassment cases specially in Howrah, Delhi and Lucknow divisions of Railways during the last three years and current year?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) No, Madam.**

**(b) Does not arise.**

**(c) Employee harassment cases, whenever brought forth either by way of complaint or otherwise, are suitably taken up in accordance with the laid down service conditions. In the last three years, 21 (twenty one) cases of employee harassment have been reported from Howrah, Delhi and Lucknow Divisions of Indian Railways, out of which 12 (Twelve) cases have been disposed off and remaining cases are at various stages of disposal.**

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